

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.4096
ANSWERED ON 19.12.2024

FUNDS ALLOCATION UNDER SBM TO CHHATTISGARH

†4096. SHRI VIJAY BAGHEL:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the details of funds allocated by the Government to Chhattisgarh State under the Swachh Bharat Mission (SBM) during the last five years and the current year particularly to Durg Parliamentary constituency;

(b) whether the funds utilised by the States under the said mission are reviewed by the Government and if so, the details thereof; and

(c) whether any irregularities have been found in the said review and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) Under Swachh Bharat Mission-Grameen [SBM(G)], Centre share funds are allocated and released to the States in a consolidated manner. Further distribution of funds to the below level implementing agencies are responsibility of the States. Details of funds allocated to the State of Chhattisgarh under Swachh Bharat Mission (G) [SBM-G] and funds drawn by the State during the last five years and the current year is given below:

Rs. in crore		
Year	Allocation Centre share	Fund drawn by the State (Centre Share)
2019-20	187.2	139.0
2020-21	121.7	68.4
2021-22	207.6	-
2022-23	355.1	177.5
2023-24	84.0	84.0
2024-25	182.1	-
Total	1,137.6	468.9

Further, in the Financial Year 2019-20 and 2020-21, in addition to regular grants, Performance Based Incentive Grants (PIBG) under World Bank Support to SBM(G) which was 100% Centre share grants, were released to the States under World Bank Support to SBM(G). The details of funds released to Chhattisgarh under PBIG during 2019-20 and 2020-21 are as under:

Rs. in crore	
FY	World Bank released
2019-20	138.98
2020-21	68.43

Under Swachh Bharat Mission-Urban (SBM-U), funds are allocated to States/UTs and not as per the parliamentary constituency. Also, under SBM-U funds are allocated for the entire mission period and not on yearly basis. The State of Chhattisgarh has been allocated funds to the tune of Rs. 357.85 crores and Rs. 727.30 crores under SBM-U (2014-2021) and SBM-U 2.0 (2021-2026) respectively as per inputs provided by MoHUA.

(b) and (c) Fund utilization by the State under SBM(G) is reviewed through the Utilization Certificates (UCs)/Provisional UCs and Audited Statement of Accounts (ASAs) submitted by the State Governments. During examination of the UC and ASA submitted by Chhattisgarh, some irregularities such as mismatch in expenditure between UC & ASA and expenditure on non-permissible activities have been observed during examination of the documents. The State has been asked for clarification/resolve of issues under SBM(G).

As per inputs provided by MoHUA, to monitor flow and utilization of funds under the Centrally Sponsored Schemes (CSS) including SBM-U 2.0, a new procedure for flow of funds under CSS has been notified by the Department of Expenditure, Ministry of Finance on 23rd March, 2021. Under the new procedure, each CSS is to be implemented by a Single Nodal Agency (SNA) having a Single Nodal Account in a scheduled commercial bank. The down the lines Implementing Agencies (IAs) use Zero Balance Accounts to draw funds from the SNA account which on a real time basis indicates the contribution of State Share (SS) as well as funds utilization. Regular reviews and field visits are undertaken to monitor the physical and financial utilization of funds. No report of irregularities has come to the notice of MoHUA.
